

Minutes of EFC meeting No. 08/AM-16 dated 19.11.2015 for import of restricted items

Meeting No. 08 of AM-16 of EXIM Facilitation Committee (EFC) was held on 19.11.2015 at 10:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri K.K. Sinha, Industrial Adviser, Dept. of Industrial Policy & Promotion
- (ii) Shri K.K. Tiwari, Industrial Adviser, Dept. of Heavy Industry
- (iii) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (iv) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (v) Shri D.N. Mathur, Consultant, Dept. of Pharmaceuticals
- (vi) Shri S.P. Roy, Jt. DG, DGFT
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT

3. The total number of cases considered in the meeting was 289. The Committee approved 75 cases, rejected 3 cases, closed 4 cases & deferred 207 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under MP&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. **The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes.**

Sl. No.	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.14
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Comments sought from DAHD&F on 8.1.15
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15 MoEFCC(WL) vide letter No. 3-27/2015/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai	3.2.15	20 NOS. OF DOGS	58.10	DAHD&F vide OM No. 102-

	01/53/8/597/AM-15/L-15/IC		(MALE) & 5 NOS. OF DOGS (FEMALE)		91/2014-Trade dated 20.3.15 has sought information from the applicant
8.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Comments sought from DAHD&F on 19.2.15
9.	B.G. Chitale, Sangli 01/53/8/583/AM-15/C-28/IC	21.1.15	27 NOS. OF BOVINE EMBRYOS	20.83	DAHD&F vide OM No. 102-91/2014-Trade dated 13.4.15 has sought information from the applicant
10.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	DAHD&F vide OM No. 102-11/2013-Trade dated 8.4.15 has sought information from the applicant
11.	Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	19.2.15	1,00,000 NOS. OF ORNAMENTAL FISHES	120.00	DAHD&F vide OM No. 35029/8/2015-Fy(Trade) dated 23.7.15 has sought information from the applicant
12.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	DAHD&F vide OM No. 102-160/2010-Trade dated 28.4.15 has sought information from the applicant
13.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
14.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
15.	Highgrove Stud & Agriculture Farms, Mumbai 01/53/162/942/AM-15/H-37/IC	10.3.15	15 NOS. OF BROODMARES	213.00	DAHD&F vide OM No. 102-91/2015-Trade dated 28.4.15 has sought information from the applicant
16.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Comments sought from DAHD&F on 15.4.15
17.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
18.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	DAHD&F vide OM No. 102-23/2015-Trade dated 6.5.15 has sought information from the applicant
19.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Comments sought from DAHD&F on 24.4.15
20.	Nanoli Stud & Agriculture Farms, Mumbai 01/53/162/938/AM-15/N-46/IC	9.3.15	3 NOS. OF BROODMARES	42.60	Comments sought from DAHD&F on 28.4.15
21.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Comments sought from DAHD&F on 28.4.15
22.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Comments sought from DAHD&F on 5.5.15
23.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	DAHD&F vide OM No. 35029/5/2009-Fy(Trade) dated 12.6.15 has sought information from the applicant
24.	Sri Baba Aquarium, Chennai	19.5.15	3,04,200 NOS. OF ORNAMENTAL	200.00	Comments sought from DAHD&F on 27.5.15

	01/53/8/108/AM-16/S-18/IC		FISHES		
25.	Progressive Dairy Farmers Association, Ludhiana 01/53/8/119/AM-16/P-12/IC	26.5.15	24,376 UNITS OF FROZEN BOVINE SEMEN	81.47	Approved as recommended by DAHD&F vide letter No. 102-22/2013-Trade dated 12.11.15
RA, Ludhiana may issue the import authorization to the applicant for import of 24,376 nos. of frozen bovine semen; for CIF value of Rs. 81,47,660 (US\$ 1,28,128); from USA; subject to fulfilment of health protocol for import of bovine semen into India notified vide S.O. No. 2657(E) dated 23.9.2015 and subject to the conditions mentioned in DAHD&F OM No. 102-22/2013-Trade dated 12.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
26.	Vineeth S. Iyenagar, Bengaluru 01/53/162/Misc/AM-16/V-7/IC	22.5.15	1 NO. OF PET BIRD	nil	Approved as recommended by DAHD&F vide OM No. 102-37/2015-Trade dated 19.6.15 & MoEFCC(WL) vide letter No. 3-48/2015/WL dated 30/6/2015 & 29/10/2015 (ex-post facto approval)
27.	Brisk Global Logistic, Hyderabad 01/53/162/131/AM-16/B-6/IC	18.5.15	5 PAIRS OF VIOLET TURACO & 5 PAIRS OF HORNBILL	2.08	Recommended by DAHD&F vide OM No. 102-37/2015-Trade dated 18.6.15 Comments sought from MoEFCC(WL) on 28.5.15
28.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	Comments sought from DAHD&F on 10.6.15
29.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/174/AM-16/H-8/IC	2.6.15	LABORATORY MICE	1.82	Recommended by DAHD&F vide OM No. 102-31/2015-Trade dated 8.7.15 Comments sought from Dept. of Biotechnology on 10.6.15
30.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/148/AM-16/P-14/IC	5.6.15	25,000 STRAWS OF HOLSTEIN FRESIAN SEXED SEMEN	275.22	Comments sought from DAHD&F on 17.6.15
31.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/149/AM-16/P-15/IC	5.6.15	1,00,000 STRAWS OF HOLSTEIN FRESIAN FROZEN SEMEN	95.09	Comments sought from DAHD&F on 17.6.15
32.	Syngene International Ltd., Bengaluru 01/53/8/147/AM-16/S-27/IC	5.6.15	1000 VIALS OF RNA FROM CYNOMOLOGOUS MONKEY, 10 LT OF CYNOMOLOGOUS MONKEY SERUM, 10 LT OF CYNOMOLOGOUS MONKEY PLASMA & 100 NOS. OF MONKEY, CYNOMOLOGOUS, CYRO, MALE, 5 MILLION HEPTOCYTES CELLS	153.48	Approved as recommended by DAHD&F vide letter No. 102-19/2014-Trade dated 12.11.15 & MoEFCC(WL) vide letter No. 3-52/2015/WL dated 10.9.15
RA, Bengaluru may issue the import authorization to the applicant for import of items as mentioned in DAHD&F OM No. 102-19/2014-Trade dated 12.11.2015 & MoEFCC(WL) letter No. 3-52/2015/WL dated 10.9.2015; for CIF value of Rs. 1,53,48,915 (US\$ 2,38,522.37); from USA & Germany; subject to fulfilment of the conditions mentioned in DAHD&F OM No. 102-19/2014/Trade dated 12.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Bengaluru.					
33.	Pet Fish, Chennai 01/53/8/157/AM-16/A-16/IC	11.6.15	2,02,300 NOS. OF ORNAMENTAL FISHES	63.67	Approved 40 varieties as recommended by DAHD&F vide letter No. 35029/24/2015-Fy(Trade) dated 23.10.15
RA, Chennai may issue the import authorization to the applicant with validity of one year from the date of issue of the					

import authorization for import of 40 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/24/2015-Fy(Trade) dated 23.10.2015; for proportionate CIF value; from China, Germany, Hong Kong, Indonesia, Israel, Japan, Malaysia, Maldives, Philippines, Singapore, Sri Lanka, Taiwan, Tanzania, Thailand, USA, Vietnam & Zambia; subject to the conditions as contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
34.	Murchana Barooah, Mumbai 01/53/8/224/AM-16/M-25/IC	30.6.15	2 NOS. OF DOGS	4.00	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 30.10.15
RA, Mumbai may issue the import authorization to the applicant for import of two dogs, (i) 1 female Golden Retriever 7 months old from UK & (ii) 1 female Golden Retriever 6 months old from Spain; for CIF value of Rs. 4,00,000 (Pound 2000); for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
35.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Comments sought from DAHD&F on 9.7.15
36.	Mebajeona Stud Farms, Muktsar 01/53/162/316/AM-16/M-26/IC	24.6.15	1 NO. OF STALLION & 2 NOS. OF BROODMARES	60.00	Comments sought from DAHD&F on 13.7.15
37.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	DAHD&F vide letter No. 102-32/2015-Trade dated 21.7.15 has sought information from the applicant
38.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Comments sought from DAHD&F on 15.7.15
39.	Prashant Sonkar, Delhi 01/53/8/229/AM-16/P-23/IC	1.7.15	2 NOS. OF DOGS	0.60	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 28.9.15 & 6.11.15
CLA, New Delhi may issue the import authorization to the applicant for import of two dogs (one male & one female); for CIF value of Rs. 60,000; from Russia; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The dogs shall not be used for any purpose other than personal use. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
40.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Comments sought from DAHD&F on 15.7.15
41.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Comments sought from DAHD&F on 22.7.15
42.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Comments sought from DAHD&F on 22.7.15
43.	Kiran K Jose, Thrissur 01/53/8/298/AM-16/K-12/IC	4.8.15	3 NOS. OF DOGS	1.35	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 2.11.15
RA, Cochin may issue the import authorization to the applicant for import of three dogs, (i) Pug - male - DOB 3.8.2014 (ii) Shiba - male - DOB 4.9.2012 & (iii) Shiba - female - DOB 10.7.2014; for CIF value of Rs. 1,35,000 (Thai Bhat 67,500); from Thailand; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Cochin.					
44.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT OF FRESH-WATER & OTHER LIVE FISHES	283.50	Comments sought from DAHD&F on 20.8.15
45.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 NOS. OF SPORT HORSES	41.81	Comments sought from DAHD&F on 31.8.15
46.	Envisage Mercantile P Ltd., Kolkata 01/53/8/284/AM-16/E-8/IC	27.7.15	40,000 PCS OF ORNAMENTAL FISHES	18.35	Approved 3 varieties as recommended by DAHD&F vide letter No.

					35029/22/2015-Fy(Trade) dated 28.9.15
RA, Kolkata may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorisation for import of 3 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/22/2015-Fy(Trade) dated 28.9.2015; for CIF value of Rs. 18,35,700 (US\$ 29,000); from China, Brazil, Hong Kong, Indonesia, Malaysia, Peru, Philippines, Singapore, Sri Lanka, Thailand & Vietnam; subject to the conditions contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
47.	Amit Daniel Parke, Mohali 01/53/8/320/AM-16/A-39/IC	11.8.15	2 NOS. OF DOGS	1.00	Comments sought from DAHD&F on 31.8.15
48.	Sharath B, Bengaluru 01/53/8/274/AM-16/S-43/IC	27.7.15	2 NOS. OF DOGS	2.01	The Committee decided to close the case as requested by the applicant vide letter dated 29.9.15
49.	Albone Inc., Jaipur 01/53/8/335/AM-16/A-44/IC	24.8.15	2 NOS. OF DOGS	0.90	Comments sought from DAHD&F on 31.8.15
50.	Manjri Horse Breeders Farm P Ltd., Mumbai 01/53/8/333/AM-16/M-45/IC	18.8.15	1 NO. OF STALLION / COLT & 20 NOS. OF BROODMARES / FILLIES	2000.00	Comments sought from DAHD&F on 3.9.15
51.	Sharath B, Bengaluru 01/53/8/347/AM-16/S-56/IC	25.8.15	3 NOS. OF DOGS	3.02	Comments sought from DAHD&F on 3.9.15
52.	Marine Fish Shop, Kolkata 01/53/8/340/AM-16/M-44/IC	20.8.15	25 VARIETIES OF ORNAMENTAL FISHES	16.66	Comments sought from DAHD&F on 3.9.15
53.	Sinjini Traders, Kolkata 01/53/8/339/AM-16/S-55/IC	20.8.15	9 VARIETIES OF ORNAMENTAL FISHES	11.88	Approved 9 varieties as recommended by DAHD&F vide letter No. 35029/23/2015-Fy(Trade) dated 20.10.15
RA, Kolkata may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorisation for import of 9 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/23/2015-Fy(Trade) dated 20.10.2015; for CIF value of Rs. 11,88,425 (US\$ 18,754); from China, Hong Kong, Malaysia, Singapore, Sri Lanka, Thailand & Vietnam; subject to the conditions contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
54.	Mantu Kumar Shaw, Howrah 01/53/162/414/AM-16/M-35/IC	30.7.15	2 NOS. OF DOGS	0.47	Comments sought from DAHD&F on 3.8.15
55.	Indian Institute of Technology, Kanpur 01/53/162/569/AM-16/I-26/IC	7.9.15	3 PAIRS OF TRANSGENIC MICE	1.49	Approved as recommended by DAHD&F vide letter No. 102-195/2013-Trade dated 3.11.15
RA, Kanpur may issue the import authorization to the applicant for import of 3 pairs of transgenic mice; for CIF value of Rs. 1,49,293.55 (US\$ 2247.40); from USA; subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Kanpur.					
56.	Vishwas Basavaraj, Bengaluru 01/53/162/Misc/AM-16/V-19/IC	4.9.15	1 NO. OF DOG	0.70	Comments sought from DAHD&F on 10.9.15
57.	Joint Director, Frozen Semen Bank, Cuttack 01/53/162/573/AM-16/C-25/IC	8.9.15	3138 DOSES OF BOVINE SEMEN	74.99	Approved as recommended by DAHD&F vide letter No. 102-87/2015-Trade dated 12.11.15
RA, Cuttack may issue the import authorization to the applicant for import of 3138 doses of bovine sexed semen (Jersey); for CIF value of Rs. 74,99,820; from Denmark; subject to fulfilment of health protocol for import of bovine semen into India notified vide S.O. No. 2657(E) dated 23.9.2015, fulfilment of the conditions mentioned in DAHD&F OM No. 102-87/2015-Trade dated 12.11.2015 and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Cuttack.					
58.	Sun Pharma Advanced Research Co. Ltd., Baroda 01/53/8/371/AM-16/S-	7.9.15	400 NOS. OF RATS (MALE & FEMALE)	22.39	Approved as recommended by DAHD&F vide letter No. 102-07/2012-Trade dated

	86/IC				2.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 400 nos. of rats (200 male & 200 female); for CIF value of Rs. 22,39,536 (US\$ 34,061.38); from USA, Netherlands, UK, Italy, Israel & France; for R&D purpose subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
59.	Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/358/AM-16/J-12/IC	1.9.15	24 NOS. OF POLO HORSES	205.18	Approved 3 nos. as recommended by DAHD&F vide letter No. 102-36/2015-Trade dated 26.10.15
CLA, New Delhi may issue the import authorization to the applicant for import of 3 nos. of polo horses; for CIF value of Rs. 2,05,18,080 (US\$ 3,10,880); from Argentina, Brazil/Chile/USA/Spain/Dubai/New Zealand/Australia & Thailand; subject to the conditions mentioned in DAHD&F OM No. 102-36/2015-Trade dated 26.10.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
60.	Lilly Jacob Mundovalappil, Kozhikode 01/53/8/365/AM-16/L-9/IC	3.9.15	1 NO. OF DOG	2.00	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 2.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 1 dog of Caucasian breed (male) of 3 months; for CIF value of Rs. 2,00,000 (US\$ 3030); from Romania; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
61.	Tropical Fish Aquarium, Bengaluru 01/53/162/442/AM-16/T-21/IC	6.8.15	57,000 NOS. OF ORNAMENTAL FISHES	30.47	Comments sought from DAHD&F on 10.9.15
62.	National Brain Research Centre, Manesar 01/53/8/361/AM-16/N-9/IC	3.9.15	20 NOS. OF MICE	6.90	Approved as recommended by DAHD&F vide letter No. 102-124/2014-Trade dated 2.11.15
CLA, New Delhi may issue the import authorization to the applicant for import of 20 nos. of transgenic mice; for CIF value of Rs. 6,90,240 (US\$ 10,891); from USA; for R&D purposes subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
63.	Institute of Life Sciences, Bhubaneswar 01/53/162/367/AM-16/I-29/IC	20.7.15	50 NOS. OF MICE STRAINS	nil	Approved as recommended by DAHD&F vide letter No. 102-114/2014-Trade dated 2.11.15
RA, Cuttack may issue the import authorization to the applicant for import of 50 nos. of live mice strains; for CIF value nil; from UK; for R&D purposes subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Cuttack.					
64.	Tata Memorial Centre, Navi Mumbai 01/53/162/373/AM-16/T-21/IC	20.7.15	18 NOS. OF MICE	5.51	Approved as recommended by DAHD&F vide letter No. 102-78/2013-Trade dated 2.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 18 nos. of live mice; for CIF value of Rs. 5,51,213 (US\$ 8480.20); from USA; for R&D purposes subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495 (E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
65.	Masae Ebii, Mumbai 01/53/162/594/AM-16/M-50/IC	14.9.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 2.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 1 dog of Shiba Inu breed (male) of 2 months; for CIF value nil; from Japan; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
66.	Srivari Ventures, Chennai 01/53/8/387/AM-16/S-89/IC	16.9.15	43 VARIETIES OF ORNAMENTAL FISHES	88.40	Approved 43 varieties as recommended by DAHD&F vide letter No. 35029/18/2014-Fy(Trade) dated 23.10.15
RA, Chennai may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 43 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/18/2014-Fy(Trade) dated 23.10.2015; for CIF value of Rs. 88,40,403 (US\$ 1,37,380); from China, Indonesia, Japan, Malaysia, Maldives, Madagascar, Mauritius, Philippines, Singapore, Sri Lanka, Taiwan & Thailand; subject to the conditions as					

contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
67.	Sakkarbaug Zoo, Junagarh 01/53/162/Misc/AM-16/S-92/IC	22.9.15	3 NOS. OF AFRICAN CARACAL, 5 NOS. OF RED NECKED WALLABY, 2 NOS. OF BLUE & YELLOW MACAW, 2 NOS. OF SCARLET MACAW & 3 NOS. OF GREEN PEA FOWL	exchnng. basis	Approved as recommended by DAHD&F vide letter No. 102-92/2015-Trade dated 6.11.15 & MoEFCC(WL) vide letter No. 3-61/2015/WL dated 1.9.15
RA, Rajkot may issue the import authorization to the applicant for import of animals as detailed in DAHD&F letter No. 102-92/2015-Trade dated 6.11.2015 & MoEFCC(WL) letter No. 3-61/2015/WL dated 1.9.2015; from Czech Republic; under zoo exchange programme between Sakkarbaug Zoo and Prague Zoo, Czech Republic; subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014 and the conditions as mentioned in MoEFCC(WL) OM No. 3-61/2015/WL dated 1.9.2015. The enclosures will be sent by e-mail to the applicant and RA, Rajkot.					
68.	Intox P Ltd., Pune 01/53/162/613/AM-16/I-31/IC	21.9.15	2000 NOS. OF RATS, 500 NOS. OF MICE, 100 NOS. OF GUINEA PIGS & 40 NOS. OF RABBITS	113.87	Approved as recommended by DAHD&F vide letter No. 102-94/2015-Trade dated 3.11.15
RA, Pune may issue the import authorization to the applicant for import of (i) rats - 2000 nos. (ii) mice - 500 nos. (iii) guinea pigs - 100 nos. & (iv) rabbits - 40 nos.; for CIF value of Rs. 1,13,87,786 (Euro 1,53,889); from USA, UK, Netherlands/Germany; for R&D purposes subject to fulfilment of health protocol for import of rodents and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
69.	Siraj Saraiya, Mumbai 01/53/8/399/AM-16/S-96/IC	22.9.15	1 NO. OF DOG	2.00	Comments sought from DAHD&F on 30.9.15
70.	Anil Koshy, Pune 01/53/8/405/AM-16/A-52/IC	28.9.15	1 NO. OF DOG	0.40	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 30.10.15
RA, Pune may issue the import authorization to the applicant for import of 1 no. of 3 months old dog (male) of German Shepherd breed; for CIF value of Rs. 40,000 (US\$ 600); from Czech Republic; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
71.	Indian Institute of Science, Bengaluru 0153/162/641/AM-16/I-32/IC	28.9.15	150 NOS. OF LABORATORY MICE	29.97	Approved as recommended by DAHD&F vide letter No. 102-96/2015-Trade dated 3.11.15
RA, Bengaluru may issue the import authorization to the applicant for import of 150 nos. of transgenic mice; for CIF value of Rs. 29,97,880.45 (US\$ 45,000); from USA; for R & D purposes subject to fulfilment of health protocol and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
72.	Prasanjit Chatterjee, Kolkata 01/53/8/404/AM-16/P-39/IC	28.9.15	2 NOS. OF DOGS	0.45	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 31.10.15
RA, Kolkata may issue the import authorization to the applicant for import of 2 dogs, (i) 1 male Pomeranian of 4 months (ii) 1 male Pomeranian of 6 months; from Russia; for CIF value of Rs. 45,000 (Euro 600); for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
73.	Sudeb Ray, Kolkata 01/53/162/623/AM-16/S-97/IC	23.9.15	57,000 PCS OF ORNAMENTAL FISHES	10.00	Comments sought from DAHD&F on 30.9.15
74.	Saqlaini Traders, Uttarakhand 01/53/8/398/AM-16/S-95/IC	22.9.15	2000 NOS. OF BUFFALOES	251.33	Comments sought from DAHD&F on 30.9.15
75.	Asian Exports, Kolkata 01/53/162/610/AM-16/A-49/IC	17.9.15	1,42,000 NOS. OF ORNAMENTAL FISHES	24.01	Comments sought from DAHD&F on 30.9.15
76.	Haryana Livestock Development Board,	23.9.15	4000 NOS. OF FROZEN BOVINE	52.07	Comments sought from DAHD&F on 30.9.15

	Panchkula 01/53/162/625/AM-16/H-16/IC		SEMEN		
77.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10,014 NOS. OF FROZEN BOVINE SEMEN.	102.25	Comments sought from DAHD&F on 6.10.15
78.	Hills and Dales Foundation, Srinagar 01/53/8/409/AM-16/H-19/IC	30.9.15	8 NOS. OF COWS	27.91	Approved as recommended by DAHD&F vide letter No. 102-95/2015-Trade dated 4.11.15
RA, Jammu may issue the import authorization to the applicant for import of 8 nos. of adult cows pure breed; for CIF value of Rs. 27,91,309 (Euro 39400); from Austria; subject to fulfilment of health protocol for import of live bovine and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014 and conditions mentioned in DAHD&F OM No. 102-95/2015-Trade dated 4.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA, Jammu.					
79.	Sylvie Lafon, New Delhi 01/53/8/409/AM-16/S-102/IC	29.9.15	1 NO. OF CAT	0.06	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 3.11.15
CLA, New Delhi may issue the import authorization to the applicant for import of 1 no. of female 4 years old European cat; for CIF value of Rs. 6200 (US\$ 100); from France; for personal use subject to fulfilment of health protocol for import of pet cat and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
80.	Anand Babu K, Chennai 01/53/8/407/AM-16/A-53/IC	29.9.15	1 NO. OF DOG	1.00	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 30.10.15
RA, Chennai may issue the import authorization to the applicant for import of 1 dog of Rottweiler breed (female) - 1 year old; for CIF value Rs. 1,00,000 (Euro 1250); from Serbia; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
81.	Sukanya Shankar, New Delhi 01/53/162/Misc/AM-16/S-109/IC	13.9.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 29.10.15 (ex-post facto approval)
82.	Vardaan Gupta, Delhi 01/53/8/419/AM-16/V-22/IC	6.10.15	2 NOS. OF DOGS	1.39	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 30.10.15
CLA, New Delhi may issue the import authorization to the applicant for import of 2 dogs, (i) 1 Bulldog (female) of 1 year 10 months old & (ii) 1 Bulldog (female) of 3 years 10 months old; for CIF value of Rs. 1,39,998 (76,000 Thai Bhat); from Thailand; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
83.	Sukhbir Singh Badal, Muktsar 01/53/8/426/AM-16/S-108/IC	7.10.15	6 NOS. OF SMALL DWARF HORSES	105.00	Approved as recommended by DAHD&F vide letter No. 102-101/2015-Trade dated 12.11.15
RA, Ludhiana may issue the import authorization to the applicant for import of 6 nos. of small dwarf horses; for CIF value of Rs. 1,05,00,000 (US\$ 1,50,000); from Ireland, England & USA; for recreation subject to fulfilment of the conditions mentioned in DAHD&F OM No. 102-101/2015-Trade dated 12.11.2015. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
84.	Pawanpreet Singh Dhillon, Muktsar 01/53/8/425/AM-16/P-40/IIC	7.10.15	6 NOS. OF SMALL DWARF HORSES	105.00	Approved as recommended by DAHD&F vide letter No. 102-101/2015-Trade dated 12.11.15
RA, Ludhiana may issue the import authorization to the applicant for import of 6 nos. of small dwarf horses; for CIF value of Rs. 1,05,00,000 (US\$ 1,50,000); from Ireland, England & USA; for recreation subject to fulfilment of the conditions mentioned in DAHD&F OM No. 102-101/2015-Trade dated 12.11.2015. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
85.	Sarvang Stud & Agricultural Farm, Bengaluru	6.10.15	2 NOS. OF STALLIONS	136.00	Approved as recommended by DAHD&F vide letter No. 102-100/2015-Trade dated

	01/53/8/421/AM-16/S-105/IC				12.11.15
RA, Bengaluru may issue the import authorization to the applicant for import of 2 nos. of stallions; for CIF value of Rs. 1,36,00,000 (US\$ 2,00,000); from USA & UK; subject to fulfilment of the conditions mentioned in DAHD&F OM No. 102-101/2015-Trade dated 12.11.2015. The enclosures will be sent by e-mail to the applicant and RA, Bengaluru.					
86.	Akash Ramesh Verenkar, Goa 01/53/8/416/AM-16/A-54/IC	5.10.15	1 NO. OF DOG	0.06	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 30.10.15
RA, Goa may issue the import authorization to the applicant for import of 1 no. of 5 months old dog (female) of Yorkshire Terrier breed; for CIF value of Rs. 6500 (US\$ 100); from USA; for personal use subject to fulfilment of health protocol for import of commercial dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Goa.					
87.	Nitta Gelatin India Ltd., Cochin 01/53/8/431/AM-16/N-14/IC	13.10.15	5,00,000 KG OF DRIED FISH-SCALES	350.00	Comments sought from DAHD&F on 15.10.15
88.	MM Fish Seed Cultivation Pvt. Ltd., Raipur 01/53/8/428/AM-16/M-54/IC	8.10.15	10,000 NOS. OF TILAPIA FISHES	1.02	Approved as recommended by DAHD&F vide letter No. 35029/21/2014-Fy(Trade) dated 10.11.15
RA, Raipur may issue the import authorization to the applicant for import of 10,000 nos. of fry/larvae of Tilapia (Oreochromis niloticus); for CIF value of Rs. 1,02,000 (US\$ 1500); from Thailand; subject to fulfilment of the conditions mentioned in DAHD&F OM No. 35029/21/2014-Fy(Trade) dated 10.11.2015. The enclosures will be sent by e-mail to the applicant and RA, Raipur.					
89.	Aurigene Discovery Technology Ltd., Bengaluru 01/53/8/430/AM-16/A-56/IC	8.10.15	2000 NOS. OF RATS & 10,000 NOS. OF MICE	1202.58	Approved as recommended by DAHD&F vide letter No. 102-103/2015-Trade dated 17.11.15
RA, Bengaluru may issue the import authorization to the applicant for import of (i) 2000 nos. of rats (male/female) & (ii) 10,000 nos. of mice (male/female); for CIF value of Rs. 12,02,58,600 (Euro 15,96,000); from USA, UK & Netherlands; for R&D purposes subject to fulfilment of health protocol for import of rodents and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Bengaluru.					
90.	Aurigene Discovery Technology Ltd., Bengaluru 01/53/8/429/AM-16/A-55/IC	8.10.15	2000 NOS. OF RATS & 10,000 NOS. OF MICE	1202.58	Approved as recommended by DAHD&F vide letter No. 102-103/2015-Trade dated 17.11.15
RA, Bengaluru may issue the import authorization to the applicant for import of (i) 2000 nos. of rats (male/female) & (ii) 10,000 nos. of mice (male/female); for CIF value of Rs. 12,02,58,600 (Euro 15,96,000); from USA, UK & Netherlands; for R&D purposes subject to fulfilment of health protocol for import of rodents and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Bengaluru.					
91.	APT Research Foundation, Pune 01/53/162/672/AM-16/A-57/IC	8.10.15	16 NOS. OF MICE	4.81	Approved as recommended by DAHD&F vide letter No. 102-105/2015-Trade dated 17.11.15
RA, Pune may issue the import authorization to the applicant for import of 16 nos. of live mice; for CIF value of Rs. 4,81,916.11 (US\$ 7401); from USA; for R&D purposes subject to fulfilment of health protocol for import of rodents and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
92.	Bubli Brar, Chandigarh 01/53/8/443/AM-16/B-23/IC	26.10.15	3 NOS. OF DOGS	1.11	Approved as recommended by DAHD&F vide letter No. 102-32/2015-Trade dated 12.11.15
RA, Chandigarh may issue the import authorization to the applicant for import of 3 nos. of Bernese Mountain dogs 2-3 months old; for CIF value of Rs. 1,11,000 (Euro 1500); from Belgium, Lithuania, France & UK; for personal use subject to fulfilment of health protocol for import of dogs and quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant and RA, Chandigarh.					
93.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 NOS. OF HOLSTEIN FRIESIAN BULLS	238.65	Comments sought from DAHD&F on 5.11.15
94.	Rajiv Gandhi Centre for Aquaculture, Tamil Nadu 01/53/162/196/AM-16/R-	9.6.15	1200 NOS. OF TILAPIA FISHES (FINGERLINGS)	0.26	Approved as recommended by DAHD&F vide letter No. 35029/5/2008-

	22/IC				Fy(T&E)(Trade) dated 12.10.15
RA, Thiruvananthapuram may issue the import authorization to the applicant for import of 1200 nos. of fingerlings of GIFT (40 families @ 30 fishes per family = 1200 nos.) strains of Tilapia (Oreochromis niloticus) from M/s World Fish Centre, Malaysia; for CIF value of Rs. 26,901 (US\$ 384.30/-); subject to the conditions as mentioned in DAHD&F letter No. 35029/5/2008-Fy(T&E)/Trade dated 12.10.2015, and also the guidelines for import and culture of Tilapia and the guidelines for responsible farming of Tilapia in India. The enclosures will be sent by e-mail to the applicant and RA, Thiruvananthapuram.					
95.	Vishal Enterprises, Surat 01/53/162/559/AM-16/V-21/IC	20.7.15	39 VARIETIES OF ORNAMENTAL FISHES	12.22	Approved as recommended by DAHD&F vide letter No. 35029/13/2011-Fy(Trade) dated 12.8.15
RA, Surat may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 39 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/13/2011-Fy(Trade) dated 12.8.2015; for proportionate CIF value; from China, Indonesia, Malaysia, Singapore, Sri Lanka, Taiwan, Thailand & Vietnam; subject to the conditions as contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Surat.					
96.	Subhra International, Howrah 01/53/162/189/AM-16S-85/IC	9.6.15	1,18,500 PCS OF ORNAMENTAL FISHES	30.64	Approved 32 varieties as recommended by DAHD&F vide letter No. 35029/3/2013-Fy(Trade) dated 10.8.15
RA, Kolkata may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 32 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/3/2013-Fy(Trade) dated 10.8.2015; for proportionate CIF value; from Australia, China, Cambodia, Indonesia, Malaysia, Singapore, Sri Lanka, Taiwan, Thailand & Vietnam; subject to the conditions as contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
97.	Indira Gandhi Zoological Park, Visakhapatnam 01/53/162/519/AM-16/I-24/IC	18.8.15	1:2 NOS. OF CHIMPANZEES	exchn. basis	Approved as recommended by DAHD&F vide letter No. 102-32/2013-Trade dated 28.9.15 & MoEFCC(WL) vide letter No. 3-62/2015/WL dated 10.9.15
RA, Vishakapatnam may issue the import authorization to the applicant for import of 1:2 Chimpanzees (Pan troglodytes) from Israeli Primate Sanctuary Foundation, Jerusalem, Israel on exchange basis; subject to fulfilment of health protocol, quarantine and conditions in S.O. No. 1495(E) dated 10.6.2014, all requisite statutory clearances and issuance of advance CITES import permit by the Assistant CITES Management Authority of India (SR), WCCB and followed by production of CITES export permit issued by the CITES Management Authority of Israel. The enclosures will be sent by e-mail to the applicant and RA, Vishakapatnam.					
98.	Bloo Aqua Studio, Bengaluru 01/53/162/Misc/AM-16/B-25/IC	9.11.15	92 VARIETIES OF ORNAMENTAL FISHES	95.46	Approved 90 varieties as recommended by DAHD&F vide letter No. 35029/8/2014-Fy(Trade) dated 19.11.15
RA, Bengaluru may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 90 varieties of ornamental fishes, as detailed in DAHD&F letter No. 35029/8/2014-Fy(Trade) dated 19.11.2015; for CIF value of Rs. 95,46,106.50 (US\$ 1,44,310); from China, Indonesia, Israel, Malaysia, Maldives, Mauritius, Singapore, Sri Lanka, Taiwan & Thailand; subject to the conditions as contained in the guidelines for import of ornamental fishes. The enclosures will be sent by e-mail to the applicant and RA, Bengaluru.					
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
99.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
100.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
101.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.14	90,000 MT OF USED RUBBER TYRE SCRAP	4286.25	Comments sought from DIPP & MoEFCC on 24.10.14
102.	R.V. Industries, Delhi 01/53/162/699/AM-15/R-49/IC	15.12.14	8000 MT OF USED / SCRAP RUBBER TYRES	347.20	Comments sought from DIPP & MoEFCC on 24.12.14

103.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Recommended by DIPP vide OM No. 9/11/2015-TSW dated 20.7.15
					MoEFCC vide letter No. 5-2/2015-HSMD dated 25.2.15 has sought information from the applicant
104.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Recommended by DIPP vide OM No. 9/15/2015-TSW/66 dated 14.5.15
					Comments sought from MoEFCC on 27.2.15
105.	Horizon Reclaim India P Ltd., Saharanpur 01/533/8/639/AM-15/H-33/IC	24.2.15	20,000 MT OF USED RUBBER TYRE & TUBE SCRAP	1000.00	Recommended by DIPP vide OM No. 9/21/2015-TSW dated 1.6.15
					MoEFCC vide letter No. 23-112/2013-HSMD dated 15.4.15 has sought information from the applicant
106.	Alstone Industries P Ltd., New Delhi 01/53/8/643/AM-15/A-73/IC	25.2.15	13 MT OF SILICONE RUBBER SCRAP	4.56	DIPP vide OM No. 9/22/2015-TSW/91 dated 27.3.15 has sought information from the applicant
					Comments sought from MoEFCC on 17.3.15
107.	Fivestar Vanijya P Ltd., Kolkata 01/53/8/630/AM-15/F-12/IC	19.2.15	5000 MT OF TYRE SCRAP	223.20	DIPP vide OM No. 9/24/2015-TSW/92 dated 27.3.15 has sought information from the applicant
					MoEFCC vide letter No. 5-8/2012-HSMD dated 28.4.15 has sought information from the applicant
108.	SS Endothermics Pvt. Ltd., Mumbai 01/53/8/694/AM-15/S-160/IC	20.3.15	73,440 MT OF USED RUBBER TYRE SCRAP	3497.58	Approved 17,000 MT as recommended by DIPP vide OM No. 9/26/2015-TSW dated 16.6.15 & 16.11.15 & MoEFCC vide OM No. 23-56/2015-HSMD dated 4.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 17,000 MT of old / used rubber tyre scrap; for proportionate CIF value; from GCA; subject to the conditions mentioned in MoEFCC OM No. 23-56/2015-HSMD dated 4.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Mumbai.					
109.	Shree Devi Plastic Tech Pvt. Ltd., Hyderabad 01/53/162/982/AM-15/S-162/IC	23.3.15	1600 MT OF OLD & USED RUBBER TYRE SCRAP	100.48	Recommended by DIPP vide OM No. 9/28/2015-TSW dated 20.5.15
					MoEFCC vide letter No. 5-8/2012-HSMD dated 28.4.15 has sought information from the applicant
110.	NCKS Waste Management Pvt. Ltd., 01/53/162/951/AM-15/N-48/IC	11.3.15	3000 MT OF TYRE SCRAP	180.00	DIPP vide OM No. 9/29/2015-TSW/127 dated 30.4.15 has sought information from the applicant
					Comments sought from MoEFCC on 8.4.15
111.	Maruti Enterprises, Hyderabad 01/53/162/915/AM-15/M-72/IC	2.3.15	1000 MT OF USED RUBBER TYRE SCRAP	60.00	DIPP vide OM No. 9/37/2015-TSW dated 5.5.15 has sought information from the applicant
					Comments sought from MoEFCC on 16.4.15
112.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Recommended by DIPP vide OM No. 7/44/2015-TSW dated 20.7.15

	6/IC				MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant
113.	Ayisha Saw Mills, Tamil Nadu 01/53/8/155/AM-16/A-21/IC	10.6.15	600 MT OF DRAINED SCRAP BATTERIES	42.44	DIPP vide OM No. 9/49/2015-TSW dated 24.6.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 5-23/2015-HSMD dated 30.10.15
114.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Comments sought from DIPP & Min. of Mines on 3.7.15
115.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK OF CARTRIDGES, CABLE GUN RED	0.24	Comments sought from DIPP on 15.7.15, DIPP has informed for comments to be sought from MHA Comments sought from MHA on 26.8.15
116.	Minar Reclamations Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MT OF OLD / USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP	90.65	Comments sought from DIPP & MoEFCC on 22.7.15
117.	Kohinoor Rubber, Hyderabad 01/53/8/258/AM-16/K-10/IC	13.7.15	2400 MT OF SCRAP TYRES	140.00	Recommended by DIPP vide OM No. 9/65/2015-TSW dated 3.9.15 Comments sought from MoEFCC on 22.7.15
118.	Pilot Industries Ltd., Delhi 01/53/8/269/AM-16/P-25/IC	17.7.15	5000 MT OF SCRAP LEAD ACID BATTERIES/PLATES	3148.25	Comments sought from DIPP on 11.8.15 Recommended by MoEFCC vide OM No. 23-213/2012-HSMD dated 30.10.15
119.	Associated Pigments Ltd., Kolkata 01/53/8/291/AM-16/A-77/IC	29.7.15	3000 MT OF LEAD SCRAP	US \$ 36,00,000	Approved 3000 MT as recommended by DIPP vide OM No. 9/68/2015-TSW dated 12.10.15 & MoEFCC vide OM No. 23-79/2009-HSMD dated 12.1.14
RA, Kolkata may issue the import authorization to the applicant for import of 3000 MT of lead scrap (ISRI Code Radio, Racks, Ropes, Rails & Rents); for CIF value of US\$ 36,00,000; from GCA; for recycling and recovery of lead in their factory subject to the conditions mentioned in MoEFCC OM No. 23-79/2009-HSMD dated 12.01.2014. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Kolkata.					
120.	Metenere Ltd., Delhi 01/53/8/272/AM-16/M-32/IC	21.7.15	10,000 MT OF FULLY DRAINED, WASTE LEAD ACID BATTERIES	5846.75	Approved 1900 MT as recommended by DIPP vide OM No. 9/69/2015-TSW dated 16.10.15 & MoEFCC vide OM No. 23-17/2009-HSMD dated 13.8.14 & 26.3.15
CLA, New Delhi may issue the import authorization to the applicant for import of 1900 MT of fully drained waste lead batteries (crushed); for proportionate CIF value; from UAE; for recycling / reprocessing of lead subject to the conditions as mentioned in MoEFCC OM No. 23-17/2009-HSMD dated 13.8.2014 and 26.3.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
121.	Narayan Metals, Alwar 01/53/8/283/AM-16/N-7/IC	27.7.15	5400 MT OF LEAD SCRAP & 2000 MT OF LEAD ACID BATTERY PLATES	7400.00	DIPP vide OM No. 9/73/2015-TSW dated 24.8.15 has sought information from the applicant MoEFCC vide letter No. 5-24/2015-HSMD dated 1.9.15 has sought information from the applicant

122.	Alliance One Industries India P Ltd., Hyderabad 01/53/162/434/AM-16/A-47/IC	7.9.15	700 NOS. OF SECOND-HAND CARTONS	2.91	Comments sought from DIPP on 10.9.15
123.	Eastman Reclamations, Jalandhar 01/53/162/571/AM-16/E-9/IC	8.9.15	30,00,000 KG OF USED TYRE SCRAP	201.60	Recommended by DIPP vide OM No. 9/46/2015-TSW dated 16.10.15 Comments sought from MoEFCC on 10.9.15
124.	Sundaram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	2.4.14	1100 LBS OF CHROMIUM POWDER	6.73	Comments sought from DIPP on 23.9.15 as advised by DHI vide OM No. 7(9)/12-TSW(B) dated 20.7.15
125.	Triton Graphite, Mumbai 01/53/162/598/AM-16/T-22/IC	15.9.15	22,000 KG OF GRAPHITE ELECTRODE SCRAP	13.93	Comments sought from DIPP & MoEFCC on 30.9.15
126.	S.K. Carbon Ltd., Faridabad 01/3/8/286/AM-16/S-51/IC	29.7.15	300 MT OF GRAPHITE ELECTRODE SCRAP / STUB	121.60	Comments sought from DIPP & MoEFCC on 30.9.15
127.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.9.15	10,000 MT OF USED RUBBER TYRE / TUBE SCRAP	435.60	Comments sought from DIPP & MoEFCC on 9.10.15
128.	Sky Rubber Industries, Gujarat 01/53/8/232/AM-16/S-32/IC	9.10.15	ENHANCEMENT IN QUANTITY OF USED RUBBER TYRE / TUBE SCRAP	propn. value	Rejected as not recommended by DIPP vide OM No. 9/55/2015-TSW dated 19.11.15
129.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT OF SCRAP TYRES	85.07	Comments sought from DIPP & MoEFCC on 27.10.15
130.	Dashmesh Rubber Industries Pvt. Ltd., Valsad 01/53/8/446/AM-16/D-32/IC	27.10.15	600 MT OF OLD / USED RUBBER TYRE SCRAP	30.72	Approved 600 MT as recommended by DIPP vide OM No. 9/33/2015-TSW dated 12.11.15 & MoEFCC vide OM No. 23-39/2015-HSMD dated 2.11.15
RA, Surat may issue the import authorization to the applicant for import of 600 MT of old / used rubber tyres / tubes (radial / non-radial) scrap shredded / cut into two or more pieces (press baled or loose); for CIF value of Rs. 30,72,000 (US\$ 48,000); from GCA; for manufacture of reclaimed rubber subject to the conditions mentioned in MoEFCC OM No. 23-39/2015-HSMD dated 02.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Surat.					
131.	GRP Ltd., Mumbai 01/53/8/450/AM-16/G-27/IC	2.11.15	5000 MT OF USED WASTE & SCRAP RUBBER TYRES	335.00	Comments sought from DIPP on 3.11.15 Recommended by MoEFCC vide OM No. 23-93/2014-HSMD dated 1.9.15
132.	Enar Rubber Reclaim Industries Pvt. Ltd., Kolkata 01/53/8/255/AM-16/E-7/IC	10.7.15	1500 MT OF USED RUBBER TYRE SCRAP	41.58	Approved 627 MT as recommended by DIPP vide OM No. 9/66/2015-TSW dated 28.9.15 & MoEFCC vide OM No. 23-83/2015-HSMD dated 31.7.15
RA, Kolkata may issue the import authorization to the applicant for import of 627 MT of used rubber tyres with multiple cuts / single cut / shredded (press baled); for proportionate CIF value; from UK/Qatar; for manufacture of crumb rubber / granules / reclaimed rubber sheet subject to their having necessary government approval for manufacture of crumb rubber / granules / reclaimed rubber sheet in their factory in district Jamshedpur, Jharkhand and the conditions as mentioned in MoEFCC OM No. 23-83/2015-HSMD dated 31.7.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Kolkata.					
133.	Someshwara Rubber Products Pvt. Ltd., Secunderabad 01/53/8/457/AM-16/S-117/IC	3.11.15	5000 MT OF OLD / USED RUBBER TYRES	301.50	Approved 2500 MT as recommended by DIPP vide OM No. 9/87/2015-TSW dated 19.11.15 & MoEFCC vide OM No. 23-103/2015-

					HSMD dated 4.9.15
RA, Hyderabad may issue the import authorization to the applicant for import of 2500 MT of old & used rubber tyres cut / shredded (press baled or loose); for proportionate CIF value; from GCA; for manufacture of crumb rubber / rubber powder subject to the conditions mentioned in MoEFCC OM No. 23-103/2015-HSMD dated 04.9.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Hyderabad.					
134.	Platinum Rubber P Ltd., Secunderabad 01/53/8/458/AM-16/P-42/IC	4.11.15	1500 MT OF USED WASTE & SCRAP RUBBER TYRES	99.00	Comments sought from DIPP & MoEFCC on 9.11.15
Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
135.	Modern India Con-Cast Ltd., Kolkata 01/53/8/344/AM-16/M-41/IC	24.8.15	1,00,000 MT OF FERRO MANGANESE SLAG	8172.75	Recommended by MoS vide OM No. 17(1)2014-RM-1 dated 3.11.15 MoEFCC vide letter No. 5-12/2012-HSMD dated 9.9.15 has sought information from the applicant
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
136.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM-15/L-10/IC	9.10.14	27,00,000 KG OF WASTE, PAIRINGS & SCRAP OF PLASTIC	502.20	Comments sought from DC&PC on 17.10.14 MoEFCC vide letter No. 5-37/2014-HSMD dated 11.11.14 has sought information from the applicant
137.	Jai Shree Chamunda Ma Plastic, Bhavnagar 01/53/8/587/AM-15/J-20/IC	28.1.15	150 MT PLASTIC (INDUSTRIAL) SCRAP WASTE	65.41	Comments sought from DC&PC on 5.2.15 Recommended by MoEFCC vide OM No. 17-4/2013-HSMD dated 17.1.15
138.	Yapp India Automotive Systems Pvt. Ltd., Chennai 01/53/8/617/AM-15/V-31/IC	17.3.15	324 MT OF PLASTIC WASTE / SCRAP	180.00	DC&PC vide letter No. 25016/2/2013-PC.II dated 20.5.15 has sought information from the applicant Comments sought from MoEFCC on 17.3.15
139.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Comments sought from DC&PC & MoEFCC on 23.3.15
140.	Shree Bhavani Engg. Works, Mumbai 01/53/8/705/AM-15/S-163/IC	30.3.15	5900 MT OF VIRGIN PLASTIC SCRAP	1858.50	Comments sought from DC&PC on 31.3.15 Recommended by MoEFCC vide OM No. 5-10/2015-HSMD dated 2.11.15
141.	Vintech India Corporation, Mangalore 01/53/162/420/AM-15/V-16/IC	21.8.14	14,581 MT OF SCRAP POLYCARBONATE POWDER	3.21	Comments sought from DC&PC & MoEFCC on 30.4.15
142.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Comments sought from DC&PC on 17.4.15 Recommended by MoEFCC vide OM No. 17-19/2009-HSMD dated 2.11.15
143.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	DC&PC vide letter No. 12022/1/2015-CH.II dated 14.8.15 has sought information from the applicant
144.	Chirag Enterprises, Jamnagar 01/53/162/176/AM-16/C-	3.6.15	2000 MT OF ACRYLIC PLASTIC SCRAP	715.00	Approved 800 MT as recommended by DC&PC vide letter No. 25016/2/2013-

	14/IC				PC.II dated 10.11.15 & MoEFCC vide OM No. 17-29/2009-HSMD dated 2.11.15
RA, Rajkot may issue the import authorization to the applicant for import of 800 MT of acrylic plastic scrap; for proportionate CIF value; from GCA; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and the conditions mentioned in MoEFCC OM No. 17-29/2009-HSMD dated 2.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Rajkot.					
145.	Sudarshan Chemical Industries Ltd., Pune 01/53/162/MISC/AM-16/S-31/IC	4.6.15	400 MT OF BARBITURIC ACID	17.66	Approved 100 MT as recommended by DC&PC vide letter No. 12022/23/2013-CH.II dated 13.10.15
RA, Pune may issue the import authorization to the applicant for import of 100 MT of Barbituric Acid; for proportionate CIF value; from China; for manufacture of Pigment Yellow 139 & Pigment Orange 64 for the year 2015-16. The import is subject to actual user condition and other usual conditions of import authorisation.					
146.	Fresenius Kabi India P Ltd., Pune 01/53/8/225/AM-16/F-6/IC	30.6.15	7,00,000 KG OF PLASTIC SCRAP	615.72	Comments sought from DC&PC on 9.7.15 MoEFCC vide letter No. 23-82/2013-HSMD dated 25.8.15 has sought information from the applicant
147.	Rushabh Industries, Jamnagar 01/53/162/296/AM-16/R-24/IC	22.6.15	300 MT OF ACRYLIC PLASTIC SHEET SCRAP	102.00	Approved 120 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 & MoEFCC vide OM No. 23-137/2015-HSMD dated 2.11.15
RA, Rajkot may issue the import authorization to the applicant for import of 120 MT of acrylic plastic sheet scrap for the year 2015-16; for proportionate CIF value; from GCA; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and the conditions imposed by MoEFCC vide OM No. 23-137/2015-HSMD dated 2.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Rajkot.					
148.	Globe Products, Jamnagar 01/53/162/280/AM-16/G-7/IC	19.6.15	500 MT OF ACRYLIC PLASTIC SHEET SCRAP	195.00	Approved 285 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 14.9.15 & MoEFCC vide OM No. 17-7/2010-HSMD(Vol.II) dated 2.11.15
RA, Rajkot may issue the import authorization to the applicant for import of 285 MT of acrylic plastic sheet scrap for the year 2015-16; for proportionate CIF value; from GCA; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and the conditions imposed by MoEFCC vide OM No. 17-7/2010-HSMD (Vol.II) dated 2.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Rajkot.					
149.	Rajdeep Plastics, Jamnagar 01/53/162/279/AM-16/R-25/IC	19.6.15	500 MT OF ACRYLIC PLASTIC SHEET SCRAP	195.00	Approved 265 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 14.9.15 & MoEFCC vide OM No. 17-7/2013-HSMD dated 2.11.15
RA, Rajkot may issue the import authorization to the applicant for import of 265 MT of acrylic plastic sheet scrap for the year 2015-16; for proportionate CIF value; from GCA; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and the conditions imposed by MoEFCC vide OM No. 17-7/2013-HSMD dated 2.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Rajkot.					
150.	Jain Tubes Corporation, Falna 01/53/162/184/AM-16/J-8/IC	8.6.15	330 MT OF CELLULOSE PLASTIC POLYTHENE WASTE & SCRAP	112.53	Approved 330 MT as recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 & MoEFCC vide OM No. 17-18/2009-HSMD dated 2.11.15

RA, Jaipur may issue the import authorization to the applicant for import of 330 MT of cellulose plastic polythene waste & scrap for the year 2015-16; for CIF value of Rs. 1,12,53,000 (US\$ 1,81,500); from GCA; subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time and the conditions imposed by MoEFCC vide OM No. 17-18/2009-HSMD dated 2.11.2015. The import is subject to actual user condition and other usual conditions of import authorisation. The enclosure will be sent by e-mail to the applicant and RA, Jaipur.					
151.	Gujarat Fluorochemicals Ltd., Noida 01/53/8/276/AM-16/G-11/IC	22.7.15	10,000 KG OF CHLORO-TRIFLUOROETHENE GAS	3184.35	Comments sought from DC&PC & MoEFCC on 5.8.15
152.	Riddhi Polymers, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MT OF PLASTIC WASTE / SCRAP	88.13	Comments sought from DC&PC & MoEFCC on 10.9.15
153.	Silicone International Products, Mumbai 01/53/8/402/AM-16/S-99/IC	24.9.15	5000 MT OF NON-HAZARDOUS POLYSILOXANE WASTE	957.00	Comments sought from DC&PC & MoEFCC on 30.9.15
154.	R.K. International, Falna 01/53/162/659/AM-16/R-38/IC	5.10.15	3300 MT OF CELLULOSE / PLASTIC WASTE & SCRAP	980.10	Recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 Comments sought from MoEFCC on 27.10.15
155.	Kirti Industries, Falna 01/53/162/662/AM-16/K-20/IC	6.10.15	1980 MT OF VIRGIN PLASTIC WASTE & SCRAP	579.15	Recommended by DC&PC vide letter No. 25016/2/2013-PC.II dated 10.11.15 Comments sought from MoEFCC on 27.10.15
156.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	3,75,000 KG OF CARBON TETRACHLORIDE	157.50	Comments sought from DC&PC & MoEFCC on 5.11.15
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
157.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
158.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	DeitY vide letter No. 16(3)/2015-IPHW dated 28.7.15 has sought information from the applicant Comments sought from MoEFCC on 20.3.15
159.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	DeitY has requested on 8.7.15 to send complete application Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.7.15
160.	Citymax Hotels (I) Pvt. Ltd., Bengaluru 01/53/8/125/AM-16/C-13/IC	27.5.15	13 NOS. OF GAMING MACHINES	12.12	DeitY vide OM No. 16(8)/2015-IPHW dated 25.6.15 has sought information from the applicant
Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))					
161.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	Comments sought from MoEFCC(O) on 10.2.15
162.	Dow Chemical International P Ltd., Mumbai 01/53/8/395/AM-16/D-27/IC	21.9.15	560 MT OF HCFC-141B (1,1-DICHLORO FLUOROETHANE)	849.94	Approved as recommended MoEFCC(O) vide OM dated 20.10.15 (ex-post facto approval)
Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEF(WL))					

163.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Comments awaited from MoEFCC(WL)
164.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	MoEFCC(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
165.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Comments awaited from MoEFCC(WL)
166.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	MoEFCC(WL) vide letter No. 3-54/2014/WL dated 26.11.14 has sought information from the applicant
167.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Comments sought from MoEFCC(WL) on 24.9.14
168.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Comments sought from MoEFCC(WL) on 3.12.14
169.	E. Chetan Reddy, Hyderabad 01/53/162/687/AM-16/E-12/IC	14.10.15	19 NOS. OF ANIMAL MOUNTS	1.80	Comments sought from MoEFCC(WL) on 4.11.15
170.	E. Chetan Reddy, Hyderabad 01/53/162/686/AM-16/E-11/IC	14.10.15	22 NOS. OF ANIMAL MOUNTS	1.75	Comments sought from MoEFCC(WL) on 4.11.15
171.	Indian Heritage Perfumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 KG OF SANDALWOOD	26.55	Comments sought from MoEFCC(WL) on 5.11.15
Department of Heavy Industry (DHI)					
172.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162/803/AM-14/V-40/IC	29.10.14	38 MT OF TUNGSTEN SCRAP (BALANCE QUANTITY)	propn. value	The Committee decided to close the case as advised by member from DHI
Ministry of Home Affairs (MHA)					
173.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
174.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J-26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV-2011/11/1213 -Prov.I -9916 dated 29.12.14 has sought information from the applicant
175.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
176.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
177.	Mel Systems & Services Ltd., Chennai	8.10.14	1 NO. OF THROUGH-WALL RADAR	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated

	01/53/8/391/AM-15/M-41/IC				2.7.15 has sought information from the applicant
178.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T-30/IC	13.10.14	1 NO. OF AEROPLANE & OTHER AIRCRAFTS	1485.95	Approved as recommended by DGCA vide letter No. 5-2352/2014-AI(2) dated 31.10.14, MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has informed that the case is not applicable to them
RA, Hyderabad may issue the import authorization to the applicant for import of 1 no. of aeroplane & other aircraft of unladen weight not exceeding 2000 kg; for CIF value of Rs. 14,85,948.83 (FC 23,017.50); from Switzerland; subject to actual user condition beside other usual conditions of import authorization.					
179.	Reliance Industries Ltd., Mumbai 01/53/8/116/AM-14/R-8/IC	29.5.13	2 NOS. OF NIGHT VISION GOGGLES	9.38	Approved as recommended by MHA vide letter No. A-50012/124/2014-Coord.1(A) dated 13.11.15
RA, Mumbai may issue the import authorization to the applicant for import of 2 nos. of Night Vision Goggles; for CIF value of Rs. 9,38,542 (GBP 11,107); from United Kingdom; subject to actual condition beside other usual conditions of import authorization.					
180.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant DRDO vide letter dated 30.7.15 has sought information from the applicant
181.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
182.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from ADGP, Shimla
183.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from AIGP, Odisha
184.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Comments sought from MHA on 5.3.15
185.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Comments sought from MHA on 20.3.15
186.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Comments sought from MHA on 24.3.15
187.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	MHA vide letter No. V-11026/31/2015-Arms dated 31.8.15 has given comments
188.	Lt. Col. Vinod Bhasker, Nilgiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Comments sought from MHA on 1.6.15
189.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Comments sought from MHA on 18.6.15
190.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	Comments sought from MHA on 3.7.15

	19/IC				Recommended by MoEFCC(WL) vide OM No. 3-53/2015-WL dated 3.8.15
191.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A-27/IC	25.6.15	28 NOS. OF SUB-MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Comments sought from MHA on 14.7.15
192.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought information from the applicant
193.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	2 PCS OF BINOCULARS	0.55	Comments sought from MHA on 5.8.15
194.	Addl. Director General of Police, Operations (Octopus & Greyhounds), Hyderabad 01/53/162/347/AM-16/A-34/IC	8.7.15	1 NO. OF WATER JET / ELECTRICAL DISRUPTER WITH CARTRIDGES	14.32	MHA vide ID No. IV-24011/34/15-Prov.I/1764 dated 7.9.15 has sought information from the applicant
195.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	7 PCS OF BINOCULARS	1.93	Comments sought from MHA on 5.8.15
196.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	ARMS & AMMUNITIONS	29.92	Comments sought from MHA on 17.8.15
197.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK CONSISTING OF 25 CARTRIDGES, CABLE GUN RED	0.24	Comments sought from MHA on 26.8.15
198.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
199.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
200.	Dwaraka Arms Stores, Bellary 01/53/8/411/AM-16/D-28/IC	1.10.15	12,000 KG OF PROPELLANT	221.00	Approved as recommended by MHA vide letter No. V-11018/7/2015-Arms dated 30.10.15
RA, Bengaluru may issue the import authorization to the applicant for import of 12,000 kg of propellant (double base smokeless powder); for CIF value of Rs. 2,21,10,000 (US\$ 3,30,000); from GCA; for manufacture of shotgun cartridges subject to fulfilment of the conditions as mentioned in MHA OM No. V.11018/7/2015-Arms dated 30.10.2015. The enclosure will be sent by e-mail to the applicant and RA, Bengaluru.					
201.	Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/162/605AM-16/K-19/IC	17.9.15	70,000 NOS. OF PAINTBALL MARKERS	427.14	Comments sought from MHA on 6.10.15
202.	Ministry of Home Affairs (CISF), New Delhi 01/53/8/162/330/AM-12/M-19/IC	23.9.15	REPLACEMENT OF PISTOLS ALONGWITH SPARE PARTS & ACCESSORIES	nil	Approved as recommended by MHA vide letter No. D-21013/30//3218//2.11.10/PW-2/913/CFN 3083683 dated 21.9.15
CLA, New Delhi may issue the import authorization to the applicant for import of 46 nos. of Glock Pistols along with spare parts, as per details given in ANF 2M; for CIF value of Rs. nil; from Hong Kong; being deficient spare parts, in continuation of import authorization No. 0550002987 dated 11.9.2013. ANF 2M will be sent by e-mail to the applicant and CLA, New Delhi.					
Defence Research & Development Organisation (DRDO)					
203.	HLB Power Systems Ltd., Hyderabad 01/53/162/946/AM-15/H-39/IC	11.3.15	40 NOS. OF NIGHT SIGHTS WITH ACCESSORIES	6356.48	DRDO vide letter No. DIC/54001/M/02 dated 30.4.15 has sought information from the applicant

204.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	1 SET OF USED TEST BED	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 4.9.15 has sought information from the applicant
205.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	59.30	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15 Comments sought from Min. of Civil Aviation on 31.8.15
206.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	Comments sought from DRDO on 5.11.15
207.	Star Aerospace Industries, Dehradun 01/53/8/356/AM-16/S-57/IC	31.8.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from DRDO on 10.9.15
208.	LNG Security Services P Ltd., New Delhi 01/53/8/329/AM-16/L-8/IC	14.8.15	1 NO. OF WATER JET DISRUPTER WITH ACCESSORIES	3.16	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 6.11.15
CLA, New Delhi may issue the import authorization to the applicant for import of 1 no. of RE 12 G Mini Short Scale Kit Asst (Water Jet Disrupter); for CIF value of Rs. 3,16,754.88 (GBP 3105.44); from U.K.; for supply to defence forces.					
209.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	1,40,000 NOS. OF BLAIDED NAILS	5.78	Comments sought from DRDO on 5.10.15
210.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S-101/IC	29.9.15	5000 NOS. OF BIRD BOMBS/BANGERS, 5000 NOS. OF BIRD WHISTLERS, 10,000 NOS. OF BLANK CAPS & 25 NOS. OF SIGNAL PISTOLS	5.60	Comments sought from DRDO & Min. of Civil Aviation on 5.10.15
211.	Narendra Explosives Ltd., Dehradun 01/53/8/414/AM-16/N-13/IC	1.10.15	5 SETS OF 38MM SINGLE GAS LAUNCHER PARTS, 5 SETS OF 38MM 6 ROUNDS GAS LAUNCHER PARTS & 5 SETS OF 40 MM 6 ROUNDS GAS LAUNCHER PARTS	4.45	Comments sought from DRDO on 6.10.15
212.	MKU P Ltd., Kanpur 01/53/8/423/AM-16/M-53/IC	7.10.15	2 PCS OF THERMAL SIGHTS	8.05	Comments sought from DRDO on 14.10.15
213.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S-107/IC	7.10.15	50,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,00,000 NOS. OF SIGNAL PISTOLS & 25 NOS. OF LAUNCHERS	51.39	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Comments sought from Min. of Civil Aviation on 14.10.15
214.	Rotax Electronics Pvt. Ltd., New Delhi 01/53/8/401/AM-16/R-37/IC	24.9.15	107 NOS. OF CARTRIDGES & WATER JET DISRUPTERS	2.26	Comments sought from MHA on 30.9.15 DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 7.10.15 has sought information from the applicant
215.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-	16.10.15	1 NO. OF JAMMER	42.04	Comments sought from DRDO on 5.11.15

	114/IC				
216.	Samtel Avionics Ltd., New Delhi 01/53/8/403/AM-16/S-100/IC	24.9.15	2 NOS. OF SMART DISPLAY UNITS	16.50	Comments sought from DRDO on 30.9.15
217.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/427/AM-16/S-110/IC	8.10.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	55.99	Comments sought from DRDO & Min. of Civil Aviation on 15.10.15
Ministry of Petroleum & Natural Gas (MP&NG)					
218.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	MP&NG vide OM No. P-19011/15/2015-Sup dated 22.9.15 has sought information from the applicant
219.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT OF NONENE	167.73	MP&NG vide OM No. P-19011/19/2015-Sup dated 17.8.15 has sought information from the applicant
220.	Renault Nissan Automotive India Pvt. Ltd., Tamil Nadu 01/53/162/846/AM-15/R-57/IC	9.2.15	8600 LT OF FUEL	19.12	Approved as recommended by MP&NG vide letter No. P-19011/4/2015-Sup dated 9.11.15
221.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T-42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	MP&NG vide OM No. P-19011/10/2015-Sup dated 28.5.15 has sought information from the applicant
222.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	MP&NG vide OM No. P-19011/9/2015-Sup dated 17.6.15 has sought information from the applicant
223.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A-17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	Comments sought from MP&NG on 27.5.15
224.	Continental Automotive Components India Pvt. Ltd., Bengaluru 01/53/8/163/AM-16/C-16/IC	12.6.15	6176 KG OF DIESEL.	22.42	Approved as recommended by MP&NG vide letter No. P-19011/18/2015-Sup dated 21.10.15 & 6.11.15
225.	Continental Automotive Components India Pvt. Ltd., Bengaluru 01/53/8/164/AM-16/C-17/IC	12.6.15	3040 KG OF GASOLINE TEST FUEL	8.69	Approved as recommended by MP&NG vide letter No. P-19011/17/2015-Sup dated 13/20.10.15 & 6.11.15
226.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	MP&NG vide OM No. P-19011/20/2015-Sup dated 12.8.15 has sought information from the applicant
227.	Hyundai Motor India Ltd., Tamil Nadu 01/53/8/294/AM-16/H-13/IC	31.7.15	304 KG OF GASOLINE & 510 KG OF DIESEL	1.74	Approved as recommended by MP&NG vide letter No. P-19011/24/2015-Sup dated 27.10.15 & 6.11.15
228.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A-32/IC	14.7.15	1350 MT OF USED OIL	302.40	Comments sought from MP&NG on 26.8.15
229.	ABC Organics & Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC	24.8.15	500 KL OF USED OIL	US \$ 60,000	Comments sought from MP&NG on 24.8.15
230.	Fev India P Ltd., Pune	7.9.15	36,000 KG OF	127.55	Approved as recommended

	01/53/8/373/AM-16/F-13/IC		DIESEL & 32,000 KG OF GASOLINE		by MP&NG vide letter No. P-19011/27/2015-Sup dated 9.11.15
231.	India Yamaha Motor Pvt. Ltd., New Delhi 01/53/8/375/AM-16/I-28/IC	8.9.15	592 KG OF REFERENCE GASOLINE FUEL	10.33	Approved as recommended by MP&NG vide letter No. P-19011/29/2015-Sup dated 27.10.15 & 6.11.15
232.	Bosch Ltd., Bengaluru 01/53/8/388/AM-16/B-21/IC	16.9.15	402 LT OF FUEL	2.96	Comments sought from MP&NG on 23.9.15
233.	Western India Petrochem Industries, Moradabad 01/53/8/440/AM-16/W-3/IC	23.10.15	1056 MT OF WASTE / USED OIL	126.72	Comments sought from MP&NG on 5.11.15
234.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/433/AM-16/H-20/IC	15.10.15	608 KG OF FUEL	2.09	Comments sought from MP&NG on 5.11.15
235.	Kheezar Industries, Bhavnagar 01/53/8/376/AM-16/K-15/IC	8.9.15	30,00,000 LT OF USED OIL	515.44	Rejected as not recommended by MP&NG vide letter No. P-19011/28/2014-Sup dated 3.11.15
Department of Telecommunications (DoT)					
236.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	DoT vide letter No. P-11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking
237.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant
238.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
239.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking
240.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC
241.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license
242.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
243.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C-42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	DoT vide letter No. P-11020/03/2012-PP dated 25.5.15 has asked the applicant to obtain import license from RLO, WPC
244.	Tejas Networks Ltd., Bengaluru	15.6.15	1191 NOS. OF USED ELECTRICAL	264.92	Comments sought from DoT on 9.7.15

	01/53/171/22/AM-16/T-9/IC		ELECTRONICS ASSEMBLIES		
245.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Comments sought from DoT on 9.7.15
246.	Balkrishna Industries Ltd., Mumbai 01/53/162/432/AM-16/B-13/IC	28.7.15	2 NOS. OF RADIO TRANSMITTERS	0.21	The Committee decided to close the case as requested by the applicant vide letter dated 19.10.15
247.	Transas Marine Ltd., Mumbai 01/53/8/321/AM-16/T-16/IC	11.8.15	23 NOS. OF RADARS & ANTENNAE	91.85	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain wireless operating license from WPC
248.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 NOS. OF REFURBISHED / REPAIRED PROCESSING UNITS	199.87	Comments sought from DoT on 31.8.15 MoEFCC vide letter No. 5-25/2015-HSMD dated 9.9.15 has sought information from the applicant
249.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11,000 NOS. OF BASE ASSY. AUTO BRAKES	763.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC
Ministry of Shipping (MoShp)					
250.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	The Committee directed that comments may be sought from DoT
251.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	The Committee directed that comments may be sought from DoT
Directorate General of Civil Aviation (DGCA)					
252.	Interglobe Aviation Ltd., New Delhi 01/53/8/418/AM-16/I-33/IC	6.10.15	4 NOS. OF AIRCRAFT PARTS	316.43	Approved as recommended by DGCA vide letter No. 5-2151/2012-AI(2) dated 29.10.15
CLA, New Delhi may issue the import authorization to the applicant for import of 2 nos. of ATC Mode S Transponder (Part No. 066-01127-1402) & 2 nos. of EGPWS (Part No. 69000942-151); for CIF value of Rs. 3,16,43,664 (US\$ 4,65,348); from GCA; subject to actual user condition beside other usual conditions of import authorization.					
253.	Durga Bearings Co. Pvt. Ltd., Bengaluru 01/53/162/M/sc/AM-16/D-31/IC	21.10.15	1 NO. OF USED AIRCRAFT	222.30	Approved as recommended by DGCA vide letter No. 5-2439/2015-AI(2) dated 8.10.15
RA, Bengaluru may issue the import authorization to the applicant for import of 1 no. of used aircraft, model No. DA42NG, MSN-42.N183; for CIF value of Rs. 2,22,30,000 (Euro 3,00,000); from Austria; in private category subject to actual user condition beside other usual conditions of import authorization.					
Ministry of Textiles (MoT)					
254.	Ramadevi Memorial Charitable Trust, Jhunjhunu 01/53/8/526/AM-15/R-47/IC	22.12.14	10,800 MT OF WORN CLOTHING OR WORN ARTICLES	7090.20	The Committee decided to close the case
255.	Radhey Enterprises, Kutch 01/53/162/736/AM-16/R-40/IC	28.10.15	5,00,000 NOS. OF USED JUTE BAGS	75.00	Rejected as MoT vide letter No. 15/18/2015-Jute dated 20.8.15 has requested to stop import of used jute bags
Department of Pharmaceuticals (DPharma)					

256.	Aarti Industries Ltd., Mumbai 01/53/162/10/AM-16/A-5/IC	7.4.15	100 KG OF BROMO-FLUOROMETHANE	89.97	DPharma vide OM No. 36012/05/2015-PI-Norms dated 23.4.15 has sought information from the applicant Recommended by MoEFCC(O) vide OM No. 11/2/2015-OC dated 30.4.15
257.	Immacule Lifesciences (P) Ltd., Solan 01/53/162/572/AM-16/I-27/IC	8.9.15	40 KG OF NICOTINAMIDE BP	0.60	Approved as recommended by DPharma vide letter No. 36012/14/2015-PI-Norms dated 29.9.15
RA, Chandigarh may issue the import authorization to the applicant for import of 40 kg of Nicotinamide BP; for CIF value of Rs. 60,099 (US\$ 897); from China; for manufacture of lyophilized injections of Vitamin B Complex with Cyanocobalamin in 10 ml vials.					
258.	Granules India Ltd., Hyderabad 01/53/8/368/AM-16/G-21/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
259.	Granules India Ltd., Hyderabad 01/53/8/367/AM-16/G-20/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
260.	Granules India Ltd., Hyderabad 01/53/8/366/AM-16/G-19/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
261.	Granules India Ltd., Hyderabad 01/53/8/364/AM-16/G-18/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
262.	Granules India Ltd., Hyderabad 01/53/8/363/AM-16/G-17/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
263.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-16/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Reply from the applicant sent to DPharma on 27.10.15
Department of Food & Public Distribution (DF&PD)					
264.	RPC Food, New Delhi 01/53/8/296/AM-16/R-33/IC	4.8.15	286 MT OF RICE	216.50	Comments sought from DF&PD on 18.8.15
265.	Palkit Impex Pvt. Ltd., New Delhi 01/53/8/314/AM-16/P-33/IC	10.8.15	80 MT OF PREMIUM RICE	65.00	Comments sought from DF&PD on 31.8.15
266.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S-87/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	Comments sought from DF&PD on 17.9.15
267.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K-16/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	Comments sought from DF&PD on 17.9.15
268.	Sai Global, New Delhi 01/53/8/422/AM-16/S-106/IC	6.10.15	174 MT OF RICE	116.58	Comments sought from DF&PD on 14.10.15
269.	Choice Development Co. P Ltd., New Delhi 01/53/8/434/AM-16/C-31/IC	16.10.15	20 MT OF RICE	12.86	Comments sought from DF&PD on 5.11.15
270.	Victorious Marketing Pvt. Ltd., New Delhi 01/53/8/708/AM-15/V-35/IC	26.3.15	26 MT OF THAI RICE & 20 MT OF RICE ARBORIO	16.52	The Committee directed that the file may be put-up with the comments of DF&PD
Petroleum & Explosives Safety Organisation (PESO)					

271.	Bharat Electronics Ltd., Pune 01/53/162/430/AM-16/B-18/IC	1.8.15	81 NOS. OF FUZE	20.35	Comments sought from PESO on 31.8.15
272.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-28/IC	15.9.15	3500 KG OF HMX	230.16	Comments sought from PESO on 23.9.15
273.	Weatherford Oil Tools ME Ltd., Mumbai 01/53/8/386/AM-16/W-2/IC	15.9.15	EXPLOSIVES	788.02	Approved as recommended by PESO vide letter No. E-25(38)104/2009/1 dated 15.10.15
RA, Mumbai may issue the import authorization to the applicant for import of Explosives, as recommended by PESO vide letter No. E-25(38)104/2009/I dated 14.10.2015 and description and quantity mentioned in ANF 2M; for CIF value of Rs. 7,88,02,900.49 (US\$ 11,80,390.96); from USA; for carrying out oil exploration and perforation of oil wells as the explosives are not manufactured in our country. The enclosures, including ANF 2M will be sent by e-mail to the applicant and RA, Mumbai.					
274.	Schlumberger Asia Services Ltd., Mumbai 01/53/8/442/AM-16/S-115/IC	23.10.15	EXPLOSIVES	13.09	Comments sought from PESO on 3.11.15
Atomic Energy Regulatory Board (AERB)					
275.	Century Pulp & Paper, Kolkata 01/53/8/357/AM-16/C-23/IC	1.9.15	2 NOS. OF RADIOISOTOPES	7.11	Approved as recommended by AERB vide letter No. AERB/RSD/NG/NR-143/2015 dated 16.6.15
RA, Kolkata may issue the import authorization to the applicant for import of Radioisotopes as mentioned in AERB letter No. AERB/RSD/NG-143/2015/3867 dated 15/16.6.2015 & AERB letter No. AERB/RSD/NG/NR-143/Imp-Amd/2015/4518 dated 15/17.7.2015; for CIF value of Rs. 7,11,545 (Euro 10,100); from Finland; subject to terms and conditions imposed by AERB in the aforesaid letters. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
276.	Jasch Industries Ltd., New Delhi 01/53/8/396/AM-16/J-14/IC	21.9.15	10 NOS. OF RADIOACTIVE AM-241	28.70	Approved as recommended by AERB vide letter No. HE-24283-NG-SU-S-001 dated 9.9.15 (subject to confirmation from AERB)
277.	Jasch Industries Ltd., New Delhi 01/53/8/420/AM-16/J-15/IC	6.10.15	10 NOS. OF RADIOACTIVE BETA SOURCE	30.17	Approved as recommended by AERB vide letter No. AERB/RSD/NG/HR 24283/DGFT/2015 dated 16.11.15
CLA, New Delhi may issue the import authorization to the applicant for import of Radioisotopes as mentioned in AERB letter No. AERB/RSD/NG/HR 24283/DGFT/2015 dated 16.11.2015; for CIF value of Rs. 30,17,600 (Euro 36,800); from Germany; subject to terms and conditions of AERB reference letter. The enclosure will be sent by e-mail to the applicant and CLA, New Delhi.					
278.	Jasch Industries Ltd., New Delhi 01/53/8/380/AM-16/J-13/IC	10.9.15	10 NOS. OF RADIOACTIVE BETA SOURCE	30.17	Approved as recommended by AERB vide letter No. HE-24283-NG-SU-S-001 dated 27.8.15 (subject to confirmation from AERB)
Miscellaneous					
279.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Comments awaited from Min. of Youth Affairs & Sports
280.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Comments sought from Min. of Mines on 3.3.15
281.	Shree Krishna Oil Industries, Tamil Nadu 01/53/8/31/AM-16/S-5/IC	20.4.15	1000 MT OF COPRA	527.00	The Committee directed that comments may be sought from Dept. of Agriculture & Cooperation & Coconut Development Board

282.	Ratan Aluminium Recycling P Ltd., Faridabad 01/53/8/135/AM-16/R-17/IC	1.6.15	5000 MT OF ALUMINIUM DROSS THRILL	1300.00	Comments sought from Min. of Mines on 9.6.15
					Recommended by MoEFCC vide OM No. 16/4/2015-MV dated 9.10.15
283.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	The Committee directed that comments may be sought from DoT
284.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D-25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Comments sought from Min. of HRD on 20.11.15
285.	Prem Babel, Tamil Nadu 01/53/162/505/AM-16/P-34/IC	10.8.15	1000 NOS. OF OLD COINS	10.00	Comments sought from Min. of Culture on 20.11.15
286.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MT OF CANARY SEEDS	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
287.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
288.	Siddhivinayak Agri Processing Pvt. Ltd., Mumbai 01/53/162/682/AM-16/S-112/IC	9.10.15	1300 MT OF POTATOES	290.00	Dept. of Agriculture & Cooperation vide letter No. 18-4/2014-PP.II dated 16.11.15 has asked the applicant to obtain PQ clearance
289.	Murali Oil Mills, Tamil Nadu 01/53/8/668/AM-15/M-70/IC	11.3.15	1000 MT OF COCONUT OIL	595.08	The Committee directed that comments may be sought from Dept. of Agriculture & Cooperation & Coconut Development Board

5. The next meeting of the EFC, No. 09/AM-16 will be held on 17.12.2015 at 10.30 a.m.

6. The meeting ended with a vote of thanks to the Chair.
